

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SMT. J. R. PULATE  
COURT 29 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 19-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>EVIDENCE PART HEARD</u></b>				
1	POCSO SPL CASE	100690/2013	Khar Police station Vs Junaid Arif Badgujar and Another 1	
2	POCSO SPL CASE	100229/2014	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs JAMEEL UMAR CHAND SHAIKH.	
3	POCSO SPL CASE	100169/2015	The State Mulund Police Station Vs Pritesh Subhash Ghdshi	
<b>( Main Matter REMAND APPL POCSO/0100055/2015)</b>				
4	POCSO SPL CASE	100636/2015	The State Mahim Police Station Vs Haroon Jamal Ajwan	
5	POCSO SPL CASE	100119/2016	THE STATE OF PARKSITE POLICE STATION. Vs AHMED HUSSAIN KHAN.	
6	POCSO SPL CASE	100100/2017	V.B. NAGAR POLICE STATION. Vs VIKRANT DHONDU MASEKAR	
7	POCSO SPL CASE	100001/2019	The State of Gaodevi Police Station Vs Uday Ramesh Paal	PP
<b><u>CHARGE</u></b>				
8	POCSO SPL CASE	100511/2017	The State Agripada Police Station Vs Rafat Anwar Khan and other 1	
9	POCSO SPL CASE	100699/2018	The State of Kalachowki Police Station Vs Rahul @ Laxman Vishnu Pawar	PP
<b><u>ORDER</u></b>				
10	POCSO SPL CASE	100035/2017	SHIVAJI NAGAR POLICE STATION. Vs AFJAL RIYAZ ANSARI	Adv.Nazneen Khatri

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11	ABA	101894/2019	Sandeep Shetty And 4 Others Vs State Govandi Police Station	Sundeep R Karnik
<b><u>COMPLIANCE</u></b>				
12	SPL.CASE	100740/2020	The State of Maharashtra through Sir J. J. Marg Police Station, Mumbai. Vs Mohd. Sufiyan Mohd. Ismail Shaikh	PP
<b><u>APPEARANCE</u></b>				
13	SPL.CASE	100438/2020	BANDRA POLICE STATION Vs MAHENDRA SAKHARAM GOVALKAR	PP
14	POCSO SPL CASE	100482/2020	The State of Maharashtra ( ) Bhandup Police stn ) Vs Uday Ramasar Chauhan	PP
15	REMAND APPL POCSO	100457/2020	STATE GOVERNMENT Pant Nagar P. Stn. Vs Dinesh Devidas Devkare	
16	REMAND APPL POCSO	100465/2020	The state of Maharashtra through Shivaji Nagar Police Station, Mumbai Vs Mohd. Afasar Makbul Ahamad Kureshi	PP
17	REMAND APPL POCSO	100481/2020	The State of Maharashtra Vs Salim Salauddin Choudhari	PP
18	SPL.CASE	100676/2020	STATE GOVERNMENT RCF POLICE STATION, MUMBAI Vs AMOL PRAKASH NIKALJE	PP

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S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>ARGUMENTS</u></b>				
1	POCSO SPL CASE	100042/2016	The State Of Vikhroli Police Station. Vs IMRAN MOHAMMAD RAIS PATHAN.	Adv. Tiwari
<b>( Main Matter POCSO SPL CASE/0100042/2016)</b>				
<b>Sub Matter: POCSO SPL CASE/0100042/2016</b>				
2	POCSO SPL CASE	100189/2016	THE STATE OF NAVGHAR POLICE STATION. Vs ANVAR HUSEAN ABDUAL KALAM SHAIKH.	Adv. Prakash Wagh
<b><u>EVIDENCE PART HEARD</u></b>				
3	POCSO SPL CASE	100178/2015	The State Dharavi Police Station Vs Mohd. Mustak Mohd. Muslim Idrisi	
4	POCSO SPL CASE	100217/2015	The State of Pydhonie Police Station Vs Mosin Mohd, Sharif Patni	
5	POCSO SPL CASE	100577/2015	The State of Dharavi Police Station Vs Mohd. Nasib Akhtar Moh.Samsun Aalam Shaikh.	
6	POCSO SPL CASE	100111/2017	KURLA POLICE STATION. Vs NIYAJ AHMAD BARKATALI SHAIKH	
7	POCSO SPL CASE	100187/2017	WADALA T T POLICE STATION Vs SUNDARRAJ SELVARAJ DEVENDRA	Adv. Anjali Patil
8	POCSO SPL CASE	100241/2017	PARKSITE POLICE STATION Vs ARJUN SUDHAKAR LONKE	Adv. Naik

**EVIDENCE**

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9	POCSO SPL CASE	100095/2014	The State Sewree P.S Vs Tarbej Aasir Shaikh and Nasir Aasir Shaikh	
<b>Sub Matter: POCSO SPL CASE/0100159/2016</b>				
<b><u>ORDER</u></b>				
10	POCSO M A	102082/2019	The State Wadala P. Stn. Vs Mohd. Tohid	
<b><u>COMPLIANCE</u></b>				
11	ABA	100321/2020	Mohd. Mubarak Mohd. Yusuf Retiwala Vs State Kurla Police Station	Satish Mishra
<b><u>APPEARANCE</u></b>				
12	POCSO SPL CASE	100019/2019	The State of Mahim Police Station Vs Shahbaaz @ Savej Mohd. Ansar Ansari	PP
13	POCSO SPL CASE	100471/2019	The State of Maharashtra - Kanjur Marg Police Station Vs Ajay Ratilal Solanki	PP
14	SPL.CASE	93/2020	The State of Maharashtra - Shivaji Nagar Police Station Vs Mohammad Anjar Anul huq Pathan @ Chottu	PP
15	SPL.CASE	170/2020	The State of Maharashtra - Pant Nagar Police Station Vs Arun Sukhdev Salve	PP
<b><u>REPORT</u></b>				
16	POCSO SPL CASE	100547/2016	AGRIPADA POLICE STATION. Vs SHAKIL MOHAMMED HUSEN KHAN	

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<b><u>ARGUMENTS</u></b>				
1	POCSO SPL CASE	100278/2015	The State of Worli Police Station Vs Vidyamani Lalmani Vishwakarma	
<b><u>HEARING</u></b>				
2	ABA	100189/2020	Anand Dinkar Parkar Vs State R C F Police Station	Kavita N Rathod
3	ABA	100323/2020	Anusaya Vishnu Ingale And Anr. Vs State Trombay Police Station	Ganesh B Shinde
<b><u>STATEMENT US 313 CR.P.C.</u></b>				
4	POCSO SPL CASE	100512/2016	D.B.MARG POLICE STATION. Vs MOHD. ZAFFAR MOHD.ABED MIRZA	
<b><u>EVIDENCE PART HEARD</u></b>				
5	POCSO SPL CASE	100281/2014	The State Meghwadi P.S Vs Hujer Iqbal Khan@ Hujji and others	
6	POCSO SPL CASE	100101/2015	THE STATE OF BHANDUP POLICE STATION. Vs TEJAS CHANDRAKANT NARVEKAR AND ANR.01	
7	POCSO SPL CASE	100299/2015	The State of Kanjurmarg Police Station Vs Umesh Baliram Koli	
8	POCSO SPL CASE	100399/2015	The State of V.B.Nagar Police Station. Vs Anil Nandram Soni	
<b><u>ORDER</u></b>				
9	POCSO SPL CASE	100419/2017	The State Trombay Police Station Vs Jayanand Arjunraw kanpure and other 3	

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10	ABA	100213/2020	Mangala Ramu Kunchikorve and 4 ors. Vs The State Dharavi Police station	Ganesh Iyer
11	SPL.CASE	100494/2020	The State of Maharashtra - Pantnagar Police Station Vs Sonu Jawaharlal Saroj @ Bampar	PP
<b><u>APPEARANCE</u></b>				
12	SPL.CASE	100519/2020	STATE GOVERNMENT PANTNAGAR POLICE STATION Vs ASHISH MURLIDHAR MHASKE	PP PP
13	REMAND APPL POCSO	100460/2020	The State of Maharashtra through DCB CID, Mumbai Vs Shounak Supratim Mukharji	PP
14	REMAND APPL POCSO	100489/2020	The state of Maharashtra through Dharavi Police Station, Mumbai Vs Mohan Karpan Devendra @ Murgan	PP
15	SPL.CASE	100734/2020	The State Of Wadala Police Station Vs Babu Kartik Nagia	PP
16	SPL.CASE	100741/2020	The State of Maharashtra Through Byculla Police Station Vs Chandrakant Mahadeo Ahire	PP
17	SPL.CASE	100792/2020	The State Of Chunabhatti Police Station Vs Shamshad Aalam Harun Ahmed Khan	PP
18	SPL.CASE	100819/2020	The State of Maharashtra through Dharavi Police Station, Mumbai Vs Mohan Karpan Devendra @ Murgan	PP

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<b><u>HEARING</u></b>				
1	CRI BAIL APPLN	100488/2020	Gallamma Swapnil Pathare --- Applicant Vs The State of Maharashtra - Nehru Nagar Police Station --- Respondent	Kantilal D. Gaikwad
<b><u>EVIDENCE PART HEARD</u></b>				
2	POCSO SPL CASE	100217/2014	The State Dharavi P.S Vs ketan Velji Wagadiya	
3	POCSO SPL CASE	100280/2014	The State Dharavi P.S Vs Dipak Naza Devdiya	
<b><u>EVIDENCE</u></b>				
4	POCSO SPL CASE	100487/2015	The State of Parksite Police Station Vs Rakesh @ Babu Ravindra Rawat	
5	POCSO SPL CASE	100506/2015	The State of Amboli Polie Station Vs Amir Ismail Shaikh	
<b><u>CHARGE</u></b>				
6	POCSO SPL CASE	100711/2018	The State of Parksite Police Station Vs Kailas Sahebrao Tupe	PP
<b><u>COMPLIANCE</u></b>				
7	ABA	101552/2019	Sukhdev Govind Gawali And 3 Others Vs State Chunabhatti Police Station	R.D.Salve
8	ABA	101636/2019	Ashutosh Sikhdev Gawali Vs State Chunabhatti Police Station	R.D.Salve
<b><u>APPEARANCE</u></b>				
9	SPL.CASE	159/2020	The State of Maharashtra -V.B. Nagar Police Station Vs Mohammad Shaukat Salim Shaikh	PP

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10	SPL.CASE	160/2020	The State of Maharashtra - Vakola Police Station Vs Chandrakant Nilkantha Chavan	PP
11	SPL.CASE	100694/2020	The State Of Ghatkopar Police Station Vs Mangaldip Nekiram Kumar	PP
12	SPL.CASE	100720/2020	The State Of Nagpada Police Station Vs Mohd. Khalid Mohd. Salim Nurani and anr	PP
<b><u>REPORT</u></b>				
13	POCSO SPL CASE	100149/2014	The State V.B.Nagar P.S Vs Mohd. kashim ubu shaha and others	
14	POCSO SPL CASE	100213/2014	The State Chunabhatti P.S Vs Verendra Baichen Prajapati	Adv.Anil Jadhav
15	POCSO SPL CASE	100274/2014	The State Wadala T.T. P.S Vs Salman Salim Khan and other	
16	POCSO SPL CASE	100660/2018	The State of Pantnagar Police Station Vs Gulam Sayyed @ Sonu Rasud Rafik	PP



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<b><u>HEARING</u></b>				
1	ABA	100311/2020	Sandeep Subhash Prajapati And 5 Others Vs State Santacruz Police Station	Raees Uddin Khan
<b><u>EVIDENCE PART HEARD</u></b>				
2	POCSO SPL CASE	100444/2014	The State Paydhoni P.S Vs Abdul Salam Abdul Kupus Ansari	
3	POCSO SPL CASE	100078/2015	The State Dharavi P. Stn Vs Subhash Sharanappa Nandepalli	
4	POCSO SPL CASE	100215/2015	The State of D.B.Marg Police Station Vs Mamta Ramesh Singh And Another One	
5	POCSO SPL CASE	100511/2015	The State of Mankhurd Police Station Vs Mohd. Safik Aasmohd. Khan @ Butunu	
6	POCSO SPL CASE	100547/2015	The State of Shahunagar Police Station Vs KARAN MAGAR SARVADE.	
<b><u>EVIDENCE</u></b>				
7	POCSO SPL CASE	100648/2015	The State of Santacruz Police Station. Vs DINESH RAMDEV MAHATO.	
8	POCSO SPL CASE	100150/2016	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs LADDAN SHABIR ANSARI @ GOLDEN AND ANOTHER 01	
9	POCSO SPL CASE	100102/2017	DADAR POLICE STATION. Vs SAHIL SACHIN PATKAR	

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10	POCSO SPL CASE	100673/2018	The State of Ghatkopar Police Station Vs Vishal Mohan Vakhode	PP
<b><u>APPEARANCE</u></b>				
11	REMAND APPL POCSO	101423/2019	The State- Bandra Police Station Vs Pradip Ghanshaym Chouhan	
12	REMAND APPL POCSO	101429/2019	The State- Khar Police Station Vs Jitendra Maganlal Makwana	
13	REMAND APPL POCSO	101437/2019	The State - Bandra Police Station Vs Sharib Ali Arif Ali Sayd	
14	REMAND APPL POCSO	101448/2019	The State- Shivaji Nagar Police Station Vs Sheru @ Mohd. Amin Hamid Shaikh and another	
15	REMAND APPL POCSO	100462/2020	The State of Maharashtra through Ghatkopar Police Station, Mumbai Vs Mohd. Akbar Hasim Shaikh	PP
16	REMAND APPL POCSO	100490/2020	The state of Maharashtra through Antop Hill Police Station, Mumbai Vs Nadim Harun Shaikh	PP
17	SPL.CASE	100690/2020	The State Chunabhatti Police Station Vs Mohatsim Hasan Ansari	PP
18	SPL.CASE	100751/2020	The State - Dharavi Police Station, Mumbai Vs Anwarali @ Salman Mustakalli Shekh	PP
19	SPL.CASE	100765/2020	The State of Maharashtra Through Ghatkopar Police Station Vs Mohd. Afzal Mohd. Umar Shaikh	PP